

DIVISION BENCH
COURT - I

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/5(KB)2023
IA(I.B.C)/600(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS REENA BANSAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For Financial Creditor

Ms. Santosh Kr. Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskaan Saha, Adv.

For Personal Guarantor

Ms. Debaleena Ganguly, Adv.

For the RP

Mr. Chandan Mahata, Adv.
Mr. Santabu Brahma, RP

ORDER

1. Ld. Counsel for the parties present.

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2. Ld. counsel appearing for Personal Guarantor seeks 10 days time to file its objections to the report of RP. Time is allowed.
3. Post the matter thereafter on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)